

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 467/2014 in OA No.1809/2013

With

CP No. 489/2014 in OA 1895/2013

New Delhi, this the 17th day of October, 2016

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Dr. Brahm Avatar Agrawal, Member (J)

CP No. 467/2014 in OA No.1809/2013

1. Iqbal Hasan, aged 51years
Scientist –F
S/o Sh. Mahboob Hasan
R/o DII/47,
West Kidwai Nagar, New Delhi-110023

Posted at: NIC H.Q., CGO Complex
New Delhi.

And 128 others.

....Applicants.

(By Advocate:Ms.Kheyali Sarkar, proxy for Mr. R.K. Kapoor)

Versus

1. Sh. Sanjay Kothari
Secretary, Department of Personnel and Training
Room No. 112, North Block,
New Delhi.
2. Sh.R.S. Sharma
Secretary,
Department of Electronics and Information Technology,
Electronics Niketan, 6, C.G.O. Complex
Lodhi Road, New Delhi-3
3. Dr. Ajay Kumar, Director General, N.I.C.
3rd Floor A- Block, C.G.O. Complex,
Lodhi Road, New Delhi-3 .. Respondents

(By Advocate: Mr. Mayank Joshi, proxy for Mr. Rajinder Nischal)

CP No. 489/2014 in OA 1895/2013

1. Santosh Wadhwa Scientist-E, Aged 59 years
D/o Late Sh. K.L. Chhabra,
23/216, Lodhi Colony
New Delhi-110003.

Posted at
NIC H.Q., CGO Complex, New Delhi.

2. Sh. Manoj Tuli , aged 49 years
Scientist-E
S/o Sh. R.L. Tuli,
19/224, Sundaram Khand,
Vasundhara, Ghaziabad,

Posted at;
Courts Div.
NIC HQ. CGO, Complex
New Delhi.

3. Ms. N.V. Geetha, Scientist -D aged 50 years
D/o Late N.K. V. Subramanian,
CTD-1305, Eldeco Green Meadows,
Sect-Pi, Greater Noida
Uttar Pradesh, 201308.

Posted at Courts Div.,
NIC H.Q. CGO Complex
New Delhi

4. Dr. V.V.S. Murthy Scientist -G Aged 60 years
S/o Late Sri V. Brahmavadhani
D-II/128, West Kidwai Nagar, New Delhi-110023.

Posted at;
NIC H.Q. CGO Complex
New Delhi.

5. Ms. Vekatapriay Gopal, aged 44 years
Scientist -C
W/o Mr. S. Gopal
Plot 145, Flat 15,
Savitri Apartments
Savitri Nagar, Malviya Nagar, PO New Delhi-110017

Posted at ;
NIC H.Q. CGO Complex
New Delhi

6. Sh. Naveen Agarwal, Aged 43 years,
Scientist -D
S/o Late D. N. Agarwal,
5/677, Vaishali, Ghaziabad.

Posted at;
NIC H.Q. CGO Complex
New Delhi

7. D.S. Venkatesh Scientist -D, Aged 45 years
S/o Late Sh. D.K. Subramanian,
I-46, 1st Floor, Singleton Floors, South City-2
Sonha Road, Gurgaon, -122018,

Posted at;
NIC H.Q. CGO Complex
New Delhi

8. Ms. Nalini Sharma Nautiyal, Aged 45 years,
Scientist-D,
1017/13, Vasundhara, Ghaziabad,

Posted at ;
Youth Affairs and Sports Information Division
and Asso. Orgn.
Shastri Bhawan, New Delhi.

9. Ms. Seema Goya, Aged 49 years
Scientist -D
D/o Sh. R.P. Goyal,
R/o 57, Sanskrit Nagar
Plot No.3, Sector 14, Rohini Delhi-85.

Posted at ;
NIC H.Q. CGO Complex
New DelhiApplicants.

(By Advocate:Ms.Kheyali Sarkar, proxy for Mr. R.K. Kapoor)

Versus

1. Sh. Sanjay Kothari
Secretary, Department of Personnel and Training
Room No. 112, North Block, New Delhi.
2. Sh.R.S. Sharma
Secretary,
Department of Electronics and Information Technology,
Electronics Niketan, 6, C.G.O. Complex
Lodhi Road, New Delhi-3
3. Dr. Ajay Kumar, Director General, N.I.C.
3rd Floor A- Block, C.G.O. Complex,
Lodhi Road, New Delhi-3 .. Respondents

(By Advocate: Mr. Ashok Kumar)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A):-

CP No. 467/2014 in OA No.1809/2013

Learned counsel for the respondents has submitted that the order of this Tribunal was challenged by the respondents before the Hon'ble High Court of Delhi vide writ petition No.9049/2014. However, the same was dismissed on 19.12.2014. The respondents have now filed SLP before the Hon'ble Supreme

Court of India in which notices have been issued in the SLP as well as on the prayer for interim relief on 09.09.2016.

In view of the aforesaid, we close this CP at this stage. Notices issued to the alleged contemnors are discharged. The petitioner, however, shall be at liberty to revive the same in case the order of this Tribunal survives after decision in the SLP.

In CP No. 489/2014 in OA 1895/2013

Learned counsel for the respondents has submitted that the order of this was challenged by the respondents before the Hon'ble High Court of Delhi vide writ petition No.9059/2014. However, the same was dismissed on 19.12.2014. The respondents have now filed SLP before the Hon'ble Supreme Court of India in which on 01.08.2016, the following order has been passed by the Apex Court:-

“Delay condoned.

Leave granted.

List this matter along with Civil Appeal No. 6359 of 2016.

Status quo, as it exists today, shall be maintained during the pendency of the appeals.”

In view of the aforesaid, we close this CP at this stage. Notices issued to the alleged contemnors are discharged. The petitioner, however, shall be at liberty to revive the same in case the order of this Tribunal survives after decision in the SLP.

(Dr. Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

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